

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 131(ND)16
CA. NO.

CORAM:


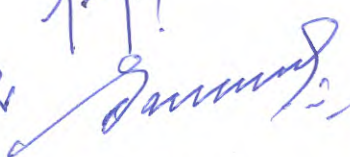
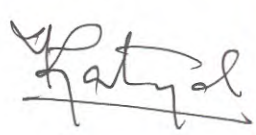

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE COMPANY: M/s. Saleem Sofi & Anr. V/s. M/s. Soffis India Collection Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

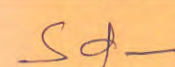
S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SALEEM SOFI	SHAREHOLDER	PETITIONER	
2.)	MANZOOR AHMED SOFI	SHAREHOLDER	PETITIONER	
3.)	AJAY PATYAL	Advocate	RESPONDENT	
4.)	Ms. Anushree Menon, Adv.		Respondent	

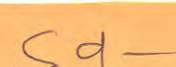
ORDER

This case was listed for final arguments.

Ld. Counsel for the petitioner prays for an adjournment on the ground that the main counsel is busy before another Court.

At request, Adjourned to 10.08.2017.


(S.K. Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial

(Anjali Rautela)